

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.613/97

Thursday, this the 1st day of May, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATKRISHNAN, ADMINISTRATIVE MEMBER

Babu C
Cherukandiyil,
Makkada.P.O.
Kozhikode District.

- Applicant

By Advocate Mr Johnson Manayani

Vs

1. The Sub Divisional Inspector(Postal),
Office of the Sub Divisional Inspector,
North Division, West Hill.P.O.
Calicut North.

2. The Senior Superintendent of
Post Offices, Calicut Division,
Calicut-2.

3. The Post Master General,
Northern Region, Calicut.

4. A Sukumaran,
Kettiparambil,
Chevayoor.P.O.
Calicut District. - Respondents

By Advocate Mr George Joseph, ACGSC

The application having been heard on 1.5.97 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who was provisionally working as
Extra Departmental Delivery Agent, Makkada Post Office was
considered for selection on a regular basis pursuant to a

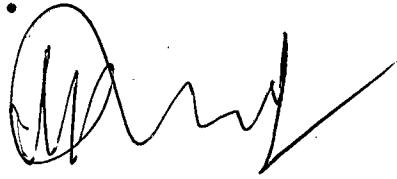
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direction in O.A.1016/96. Unfortunately for the applicant, he was not selected and the 4th respondent who secured higher marks in the SSLC examination was considered more meritorious and selected. The application is directed against this action of the respondents by proceedings at A-3.

2. We have perused the application and connected papers and have heard the learned counsel on either side. The applicant's case is that he has been given weightage for only one year service whereas he actually rendered two years provisional service. Even assumuming that this contention of the applicant is true, he could be given 10% marks as weightage for two years service in accordance with the instructions in the matter. Even then he cannot be equal to 4th respondent in the merit. Under these circumstances, finding no reason to interfere with the decision taken by the respondents and communicated to the applicant by A-3, the application is rejected under Section 19(3) of the Administrative Tribunals Act. No costs.

Dated, the 1st May, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

LIST OF ANNEXURE

Annexure A-3 : True copy of the proceedings dt.24-2-96
of the 1st respondent appointing the 4th
respondent as Extra-Departmental Delivery
Agent at Makkada Post Office.
